

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE**

CP(IB) No.165/95/HDB/2022
U/s 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

Vs

Poreddy Chandrasekhar Reddy
(M/s. Servomax India Pvt Ltd)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Mr. Hayat Khan representing Ms. Sarvani Desiraju for the Petitioner present.

Despite conditional order Personal Guarantor who use to appear in person is not present.

List the matter on 05.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)